स्वतन्त्रता के बाद कलोल और कड़ी विस्तार का काफी विकास हो रहा है। नये औद्योगिक क्षेत्र बने हुए हैं। इस क्षेत्र में कुदरती वायु मिलने की वजह से पिछले दो तीन साल में कई छोटे-मोटे उद्योग लग चुके हैं और नये-नये उद्योग लग रहे हैं। इस कारखानों में काम करने के लिए आने वाले कामगार लोगों के जिए और दूसरे लोग भी इस क्षेत्र का जो विकास हुआ है, इनकी वजह से यातायात में भी काफी बढ़ोत्तरी हुई है। लेकिन कई सालों से इस विभाग में कोई नई गाड़ी शुरू नहीं हुई है। इससे यात्रियों को दैनिक काम के लिए आने-वाले कामगारों को बहुत परेशानी हो रही है। इन सबको देखते हुए वहां से प्रचुर मात्रा में इस गाड़ी को कड़ी तक चलाने के लिए मांग उठी है। लेकिन रेल विभाग इसको अनसुनी कर रहा है। जिसकी वजह से वहां सत्याग्रह भी छेड़ा जा रहा है। अतः मेरी रेल मंत्री जी से प्रार्थना है कि यह महत्वपूर्ण गाड़ी को कड़ी तक चलाया जाय।

(x) Need to implement the suggestions of the January, 1984 all-India Conference of National Campaign Committee of Labour Organisations.

श्री सत्यनारायण जटिया (उज्जैन) : उपाध्यक्ष महोदय, देश के श्रमिक वर्ग में उसके अधिकारों को सुरक्षित न रह जाने की स्थिति के कारण व्यापक असंतोष और रोष व्याप्त है। जीवनावश्यक वस्तुओं के निरंतर बढ़ते हुए मूल्यों ने श्रमिक समुदाय को त्रस्त कर दिया है। विगत तीन वर्षों में उपभोक्ता मूल्य निर्देशांक में 142 अंकों की वृद्धि हुई है। ऐसे में कारखानाबंदी, छंटनी तालाबंदी की स्थिति जारी है। आधे से अधिक मानव दिवसों की हानि तालाबंदी के कारण हुई है। इतना ही नहीं अंतर्राष्ट्रीय श्रम संगठन द्वारा स्वीकृत संगठन स्वातंत्र्य एवं सामूहिक निर्णयन के नियमों का उल्लंघन किया जा रहा है।

राष्ट्रीय सुरक्षा कानून और अनिवार्य सेवा अनुरक्षण कानूनों को श्रमिकों के हितों के विपरीत लागू किए जाने की खतरनाक स्थिति विद्यमान है।

देश में पंजीकृत बेकारों की संख्या 1981 में साढ़े सोलह लाख से बढ़कर 1983 में साढ़े इक्कीस लाख हो गई है। भविष्य में योजनाओं के माध्यम से अधिक लोगों को काम के आसार नहीं दिखाई दे रहे हैं।

सार्वजनिक क्षेत्र में काम करने वाले मजदूरों के लिए गठित महंगाई भत्ता समिति की कार्यवाही ठप्प कर दी गई है। केन्द्रीय सरकारी कर्मचारियों के महंगाई भत्ते की पाँच किस्तों का भुगतान अवशेष है।

अतएव मेरा केन्द्र सरकार से अनुरोध है कि श्रमिक संघों की राष्ट्रीय अभियान समिति के तत्वावधान में 20 जनवरी, 1984 को आयोजित अखिल भारतीय सम्मेलन द्वारा प्रेषित सुझावों का तत्काल क्रियान्वयन करें। श्रमिकहित विरोधी नीति और गतिविधि समाप्त करें तथा उद्योगों का श्रमिकीकरण कर देश में अधिकाधिक रोजगार के अवसर उपलब्ध करावें।

(xi) Need to ban smoking on the Indian Airlines flights.

SHRI BISHNU PRASAD (Kaliabor) : Mr. Speaker, Sir, I wish to raise a matter of great public importance which is vital to the life and property of air passengers.

Once an Indian Airlines flight acquires a particular height, persons start smoking with impunity causing discomfiture to non-smoking co-passengers. Even the warning prohibiting

smoking in the non-smoking zone of the plane is violated more than it is observed, thereby exposing the aircraft to a fire mishap. Similarly during monsoon season, when there are frequent bumpings due to air pockets, there is a tendency to develop nausea, which is further aggravated by the smoke of a cigarette.

It may not be out of place to mention here that in USSR smoking is prohibited in the internal flights of Aeroflot, Saudi-Arabia has also banned public smoking in Hospitals and Government Offices in 1983 on grounds of health hazard.

I, therefore, urge upon the Government that in order to make air journey safe and comfortable, free from any risk, smoking on Indian Airlines flights should be banned.

(xii) Need to introduce air service to Koraput (Orissa).

SHRI K. PRADHANI (Nowrangpur) : Sir, Koraput district is not only the largest district of Orissa but also one of the biggest districts in India predominantly inhabited by the tribals. This district is not well served by railways either with Bhubaneswar, the State headquarter or, Delhi. A large number of Public Undertakings like National Aluminium Company, Mig Factory, Dandakaranya Project of Central Government and Upper Indravati Multipurpose Project, Kholab Multipurpose Project, Balimela Multipurpose Project and Machkund Hydel Project of State Government, are functioning in this district. In addition to this, there are two private paper mills at Rayagada and Jeypore and Silicon Factory near Rayagada. There are a large number of Class I Officers in Government, Public Undertakings and Private Undertakings. These officers while going out on duty and others visiting these industries take lot of trouble and time to reach here and vice versa. I draw the attention of the Minister of Tourism and Civil Aviation to provide a small air-service for the industries and the people there.

13.40 hrs.

FINANCE BILL, 1984

MR. DEPUTY-SPEAKER : I will take up legislative business. Hon. Members, 15 hours have been allotted for all the three stages of the Finance Bill, 1984. If the House agrees, we may have 12 hours for general discussion, 2 hours fore clause-by-clause consideration and one hour for third reading.

Shri Pranab Mukherjee.

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE) : Mr. Deputy-Speaker, Sir I move* :

> "That the Bill to give effect to the financial proposals of the Central Government for the financial year, 1984-85 be taken into consideration."

Sir, the salient features of the main proposals in the Finance Bill have been explained in my Budget Speech. The details of the proposals contained in the Bill have been spelt out in the Explanatory Memorandum circulated along with the Budget papers. I do not, therefore, propose to take the time of the House by going over the same ground again.

During the general discussion on the Budget, hon. Members made valuable suggestions in regard to the provisions in the Bill. I have also received a large number of suggestions from trade and industry, professional organizations, economists, tax experts and others. I would like to convey my gratitude to the hon. Members as well as to others for their suggestions and comments on the budget.

After giving careful consideration to these suggestions, I have decided to modify some of the provisions in the Bill. I shall now briefly explain the proposed changes starting with proposals in respect of direct taxes.

---

*Moved with the recommendation of the President.